

**GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT**

**NOTIFICATION**

Dated Shillong the 20<sup>th</sup> May, 2020.

**No. LJ(B). 53/93/Pt/15**— In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973 and Section 2 of the Epidemic Diseases Act, 1897, the Governor of Meghalaya is pleased to appoint the following Officers as Executive Magistrate in the interest of Public Services within East Khasi Hills District with immediate effect and until further orders:

SI. No	NAME OF OFFICER(S):	DESIGNATION & OFFICE	CONTACT NO:
1.	Shri.S.Kharmawlong	Research Officer (Statistics) & Incharge Statistical Officer (Census) O/o the Directorate of Agriculture	9863028214/ 8837249229
2.	Shri. John Martin Dhar	Horticulture Dev Officer (FAMP), O/o the Directorate of Horticulture, Meghalayaa, Shillong	9774416131
3.	Shri. George Thangkhiew	Enforcement Inspector, O/o the MUDA	8575205715

  
(L.K. Swett)

Under Secretary to the Government of Meghalaya,  
Law (B) Department.

**Memo. No. LJ(B). 53/93/Pt/15-A**

**Dated Shillong the 20<sup>th</sup> May, 2020**

**Copy forwarded to:-**

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Meghalaya Gazette.
2. The Additional Deputy Commissioner, East Khasi Hills District, Shillong with reference to letter No.Dev.35(II)11/HEALTH/2013/Pt.IV/193 Dtd. 15<sup>th</sup> May, 2020.
3. Personnel & A.R. (A) Department.
4. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the website.

By orders, etc.

  
(L.K. Swett)

Under Secretary to the Government of Meghalaya,  
Law (B) Department.